

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRAKASH REXINE	Counsel for Petitioner	
2.	G. SHREEPAL	Respondent	

**ORDER**

Counsel for the Petitioner along with the Petitioner present.  
Mr. G. Shreepal R1 in person present. The parties prayed for  
time. At request, time is enlarged. Put up on 05.09.2017 at  
10.30 A.M.

S. Vijayaraghavan  
(S. Vijayaraghavan)  
Member (Technical)  
HV

(Ch. Md. Sharief Tariq)  
Member (Judicial)